

## Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 4th April 2020

On 04/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and all the following members attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri SK Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The following officers also attended the meeting as special invitee:

1. Daulat A. Hawaldar, Secretary, Finance
2. Shri Subhash Chandra, PCCF
3. Shri Jaspal Singh, IGP
4. Shri Kunal, CEO
5. Ms. Nila Mohanan, Secretary, Health
6. Shri Shri PS Reddy, Secretary (Fisheries)
7. Shri. J. Ashok, Secretary, Tourism
8. Shri Sanjay Grihar, Secretary, Panchayats
9. Shri Parmaditya, DIG
10. Shri C.R. Garg, Secretary, Law
11. Ms. Isha Khosla, Secretary, Civil Supply.

After deliberation on the current situation, the SEC noted and decided the following:

1. The Secretary, Health informed that one pending test has come out positive for Coronavirus. Now, Goa has seven positive cases of COVID19 till date. Six of the positive cases have travel history and only one infection happened in Goa, who is brother of one of the patients who tested positive. Goa had not yet faced any community transmission.
2. Secretary, Civil Supplies informed the supply of all essential food items have become normal. Also, the fourth Groceries-on-Wheel vehicle has started operations. Two Groceries-on-Wheel vehicles have been placed at the disposal of each Collector. Potato and onion have been added to the items on sale through these Groceries-on-Wheel vehicles.
3. Secretary, Fisheries raised the issue of the sale of fish. After considering the requests received from various fishermen cooperative societies, the following decisions are being taken,
  - a. The sale of fish is allowed, however, only through Home delivery/Take-aways.

- b. Director, Fisheries shall decide timings/place of sale of fish through insulated vehicles. All necessary norms of safety and social distancing shall be ensured.
    - c. No retail sale of fish is allowed at Jetty.
  4. District Observers and Incident Commanders shall visit all the relief shelters in their areas to ensure the necessary directions of the SEC issued in 03/04/2020 meeting are implemented on the ground, such as
    - a. Milk and biscuits to be provided to children residing in these shelters.
    - b. Making provisions for sanitary napkins, wherever required.
    - c. Making the provisions for folic acids/iron supplement tablets to the needy.
    - d. Regular Medical check-up of the children be done and they may ensure that requisite immunisation measures are taken, to ensure that the immunisation schedule of the child is not broken.
    - e. Providing Hygiene kits, that may include a toothbrush, toothpaste, washing and bathing soaps, comb.
    - f. Mattress, wherever not available.
    - g. More shelters be explored if the number of Labourers is high in a particular camp, and depending upon the facilities available.
5. For the smooth implementation of the switching off the lights on 9th April, the SEC decided the following:
  - a. Only domestic lights are to be switched off. Other households items such as fan/ACs/Appliances should not be switched off.
  - b. The people should be in their balcony or on the door, and not to come out of the street or road.
  - c. Street lights shall remain on.
  - d. Electric supply to essential services, such as Police, Hospital, and other permitted activities shall continue to remain functional during this period.
6. With reference to the Avian Influenza in some part of the country, Secretary, AH & Veterinary informed the SEC that the Government has decided to permit entry and transportation of eggs in Goa from areas not affected by Avian Influenza, provided with a certificate from the competent authority of the concerned Government department that the consignment is free from diseases and fit for human consumption.
7. Principal Secretary, Science and Technology informed that the Pharma industry has returned to its near normal scale of operation. The Druggists and Chemists have also reported resumption of normal operation.
8. IGP informed the SEC that since the lockdown, about 4,000 violations have been booked under various laws against persons/vehicles. Two cases have been filed for using provocative language on social media. The SEC advised IGP to continue strict enforcement of the lockdown measures.

